

DIVISION BENCH  
COURT - II

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/106(KB)2021  
IA(IBC)(PLAN)/3(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> JULY 2024**

IN THE MATTER OF	UCO BANK VS GR MULTIFLEX PACKAGING PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Nikunj Berlia, Adv. ] For the Resolution Professional  
Ms. Mosarat Reyaz, Adv. ]  
Ms. Urvashi Jain, Adv. ]  
Mr. Sandip Manna, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the resolution professional present.
2. **C.P. (IB)/106(KB)2021 and IA(IBC)(PLAN)/3(KB)2024:**
  - a. Heard at length. **Reserved for Order(s).**

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)

**Ar.**